



**INTELLECTUAL
PROPERTY INDIA**
PATENTS/DESIGNS/
TRADE MARKS/
GEOGRAPHICAL
INDICATIONS.



सत्यमेव जयते

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PUBLIC NOTICE

In continuation to the Public Notice issued by the undersigned on **17.1.2011** concerning the Gazette Notification issued by the Government of India on 29.12.2010 under G.S.R. No.1024(E) in which the fee for filing of new trade marks applications have been increased from **Rs.2500/- to Rs.3500/-** per application, the last date for tendering the deficiency of fee is further extended **upto 31.3.2011** with respect to trade mark applications made between **29.12.2010 and 13.1.2011.**

This extension is allowed for the convenience of outstation applicants/agents as per public demand.

(P.H.Kurian)

Controller General of Patents, Designs and Trade Marks

